ORDERS OF THE TRIBUNAL

m. A. 727/02 for Consideration.

2) F/. A' or der received forom Homible Highcourt may thindly be s-cen.

B-ench

Copy of order off. 19.9.02 Essued to the cornell too both sigle.

Order dated 19.9.2002

Copy of order No.3 dated 12.8.2002 rendered in Misc. Case No.5020/02(in O.J.C. No.4851/02) by the Mon ble High Court of Orissa (under Memo Nov12717/02 dated 12.8.02) has been received wherein the Hon'ble High Court have passed orders that "there shall be interim stay of the operation of the order dated 4.4.2000" passed by this Tribunal in O.A.555/01. This fact is noted.

Both the parties are hereby directed to intimate this Tribunal about the progress of O.J.C. No.4851/02, pending before the Hon ble High Court of Orissa.

Hand over copies of this order to the parties.

VICE-CHAIRMAN 99